

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3138-3139/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHIV KESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.33527/2018-CONDONATION OF DELAY IN FILING and IA No.33529/2018-EXEMPTION FROM FILING O.T.)

Date : 26-07-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

Mrs. B. Sunita Rao, AOR

Mr. N.M. Popli, Adv.

Mr. Anurag, Adv.

Mr. V.M. Popli, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time is given to the sole respondent to file the pleadings. After expiry of four weeks, list the matter before the Hon'ble Court.

RAJESH KUMAR GOEL
Registrar

MG